

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4281/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 19th July, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJN/5259, dtd. 16.07.2018.


Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.07.2018 along with station leave permission from the evening of 16.07.2018 till the morning of 18.07.2018 has been granted.

In your absence, Md. Aminur Rahman, Addl. District & Sessions Judge No.1, Nagaon, in his absence Sri Anil Kumar Sarmah, Addl. District & Sessions Judge No.2, Nagaon, in his absence, Smti. Sabnam Choudhury, Addl. District & Sessions Judge, FTC, Nagaon, in her absence, Sri Shakti Sarma, Civil Judge cum Asstt. Sessions Judge, Nagaon, in his absence Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Nagaon will remain in-charge of your Court and Office till you resume your duty.

Yours faithfully,

 21-7-18
JOINT REGISTRAR (VIGILANCE)


21.07.18